#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 4102 TO BE ANSWERED ON 04<sup>TH</sup> JANUARY, 2019

#### MOTHER AND CHILD TRACKING SYSTEM

## 4102. DR. HEENA VIJAYKUMAR GAVIT: SHRIMATI SUPRIYA SULE: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI DHANANJAY MAHADIK:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the status of Mother and Child Tracking System (MCTS) being implemented by the Government under the National Rural Health Mission in the country;

(b) whether rural areas in the country are still uncovered in the MCTS and if so, the details thereof;

(c) the time by which the Government proposes to implement this system in all of the rural areas;

(d) the funds allocated and utilized under MCTS during each of the last three years and the current year and the achievement made as a result thereof, State/ UT-wise; and

(e) the steps taken by the Government to facilitate timely delivery of antenatal and postnatal care services to all the pregnant women and immunization to all the children?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): RCH portal, an upgraded version of MCTS portal has been rolled out in 33 State/UTs of the country and remaining 3 States (Viz; Gujarat, Tamil Nadu and Chattisgarh) have their own State-based application, whose data is being pulled on the MCTS/ RCH application. A total of 15.61 crore pregnant women and 13.38 crore children have been registered in MCTS / RCH portal as on 28 Dec'2018.

(b) & (c): All rural areas in the country are covered in Mother and Child Tracking System (MCTS)/ Reproductive and Child Health (RCH) portal.

(d): Funds allocated and utilized under MCTS during last three financial years including the current year is placed at Annexure-1. The details of State/UTs are placed at Annexure -2.

(e): Following steps have been taken by the Government to facilitate timely delivery of antenatal and postnatal care services to all the pregnant women and immunization to all the children:

- I. MCTS/RCH portal has the provision to generate work plan which assists ANMs in service delivery planning and effectively tracking the beneficiaries for service delivery.
- II. MoHFW introduced the tablet based application called ANMOn-Line (ANMOL) for RCH application that enables ANMs to directly enter the data in RCH application. It reduces the burden of ANMs from filling in multiple registers and keeping a track of services to be provided to the beneficiaries on real time basis. It acts as a job aid and provides various videos and audios on subjects like high risk pregnancy, immunization and family planning.
- III. Beneficiaries registered under MCTS/RCH application have been called on phone from the State and Central call Centres to ensure the services delivered to them in-time. Various IEC activities are being carried out to create awareness on the services being delivered to them.
- IV. Government has launched Mission Indradhanush to reach the target of 90% full immunization coverage through covering unvaccinated and partially vaccinated children and pregnant women in pockets of low immunization coverage in hard-to-reach areas.

# <u>Annexure-1</u>

Funds allocated and utilized under MCTS during last three financial years including the current year are as follows:

Funds	2015-16	2016-17	2017-18	2018-19 (upto 31 <sup>st</sup> Dec 2018)
Allocated (Rs. in Lakhs)	21133.62	24038.07	22402.66	31324.24
Utilized (Rs. in Lakhs )	13579.02	12400.99	20786.95	Not Available

ANNEXURE -2

State wise funds (Rs. in Lakhs) allocated and utilize under MCTS during : 2015-16, 2016-17, 2017-18 & 2018-19#										
		2015-16		2016-17		2017-18		2018-19		Total
S.No.	State	MCTS	Total Amount Utilized	MCTS	Total Amount Utilized	MCTS	Total Amount Utilized	MCTS	Total Amount Approved	Amount Utilized except FY: 2018-19
1	Andaman & Nicobar Islands	77.87	60.93	76.96	67.90	40.66	5.77	10.00	205.49	134.60
2	Assam	1073.36	419.70	890.59	498.36	1723.91	478.24	1319.00	5006.86	1396.29
3	Bihar	1304.51	1243.15	1694.52	1292.93	1801.67	1345.44	3962.00	8762.70	3881.53
4	Chandigarh	20.62	0.00	45.38	23.92	21.22	11.26	10.00	97.22	35.18
5	Chhattisgarh	263.43	213.28	372.31	249.92	268.90	228.56	876.00	1780.64	691.76
6	Dadra & Nagar Haveli	21.16	15.25	20.93	18.33	27.43	16.97	18.00	87.52	50.55
7	Daman & Diu	3.28	1.88	3.36	2.20	3.73	1.33	8.13	18.50	5.41
8	Delhi	829.04	83.37	843.90	95.78	266.48	137.43	0.60	1940.02	316.58
9	Goa	55.37	49.60	56.95	48.26	53.49	49.52	97.00	262.81	147.38
10	Gujarat	903.50	575.21	742.87	629.93	857.73	685.38	257.60	2761.70	1890.53
11	Haryana	1154.23	808.45	1015.33	789.55	987.65	927.09	872.86	4030.07	2525.09
12	Himachal Pradesh	287.81	273.56	371.56	217.58	324.61	255.19	327.00	1310.98	746.33
13	Jammu & Kashmir	432.99	344.08	744.31	309.49	349.95	280.19	1003.00	2530.25	933.76
14	Jharkhand	276.13	128.24	270.10	142.02	470.72	220.59	1356.72	2373.67	490.84
15	Karnataka	504.77	307.63	398.42	302.22	2234.21	1141.96	1349.00	4486.40	1751.81
16	Kerala	99.71	29.93	27.00	18.38	21.52	50.02	99.74	247.97	98.33
17	Lakshadweep	2.78	0.49	0.56	1.53	0.50	0.32	7.62	11.46	2.34
18	Madhya Pradesh	970.46	789.30	896.21	672.27	1210.00	700.27	1149.00	4225.67	2161.84
19	Maharashtra	3830.22	243.45	3094.37	214.60	844.53	462.89	371.73	8140.85	920.94
20	Manipur	90.17	42.25	94.21	60.64	86.82	93.31	128.05	399.25	196.19

21	Meghalaya	160.42	143.07	386.78	118.37	256.88	147.32	142.51	946.59	408.76
22	Mizoram	157.48	86.47	102.42	40.63	52.84	41.62	42.00	354.74	168.72
23	Nagaland	84.48	76.99	97.81	47.03	54.33	75.73	78.00	314.62	199.76
24	Odisha	919.96	741.00	1189.14	782.16	674.58	1511.26	1615.17	4398.85	3034.42
25	Puducherry	17.06	13.94	12.84	12.34	9.49	6.68	56.30	95.69	32.96
26	Punjab	485.31	476.29	482.79	513.09	180.75	426.19	960.20	2109.05	1415.57
27	Rajasthan	666.16	211.84	814.23	73.14	94.96	453.89	2623.09	4198.44	738.87
28	Sikkim	36.27	47.54	62.27	32.83	9.93	28.38	111.00	219.47	108.75
29	Tamil Nadu	1023.10	769.54	1102.14	1029.07	1321.28	889.43	489.25	3935.77	2688.04
30	Tripura	286.61	201.30	279.10	246.14	76.59	231.58	287.41	929.71	679.02
31	Uttar Pradesh	3274.14	2359.80	1967.60	1672.99	3325.06	4956.43	7934.82	16501.62	8989.22
32	Uttarakhand	254.28	181.26	288.48	221.20	51.78	66.16	485.17	1079.71	468.62
33	West Bengal	557.80	309.36	464.15	223.68	110.65	399.67	238.84	1371.44	932.71
34	Telangana	427.14	85.99	884.39	53.04	133.22	1683.43	359.00	1803.75	1822.46
35	Andhra Pradesh	476.88	2130.67	4162.41	1654.50	4162.41	2729.43	2539.43	11341.13	6514.60
36	Arunachal Pradesh	105.12	197.35	127.06	138.80	292.19	196.69	139.00	663.37	532.84
	All India Total	21133.62	13662.16	24083.45	12514.82	22402.67	20935.64	31324.24	98943.98	47112.62

Note:-

1. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year. It is updated upto 31-03-2018, hence provisional.

2. The Above Figures are as per FMR (Financial Management Record) reported by State/UTs.

3. To provide flexibility to State/UTs, the funds are released under various flexible pools on lump-sum basis so that the State/UTs can utilise these funds from those flexible pools under various activities as per their felt need & context, Therefore the State can utilize more funds if needed under any particular activity.

# Amount Indicated in rupees Lakhs.